

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**CA(CAA) No. 43/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017**

Name of the Company: Enrich Steels Pvt. Ltd.

Section of the Companies Act: Sections 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MS. Dharmistha Raval	Advocate	Applicant	} <u>Y. Thakore</u>
2.	Mr. Yuvraj Thakore	Advocate	Applicant	

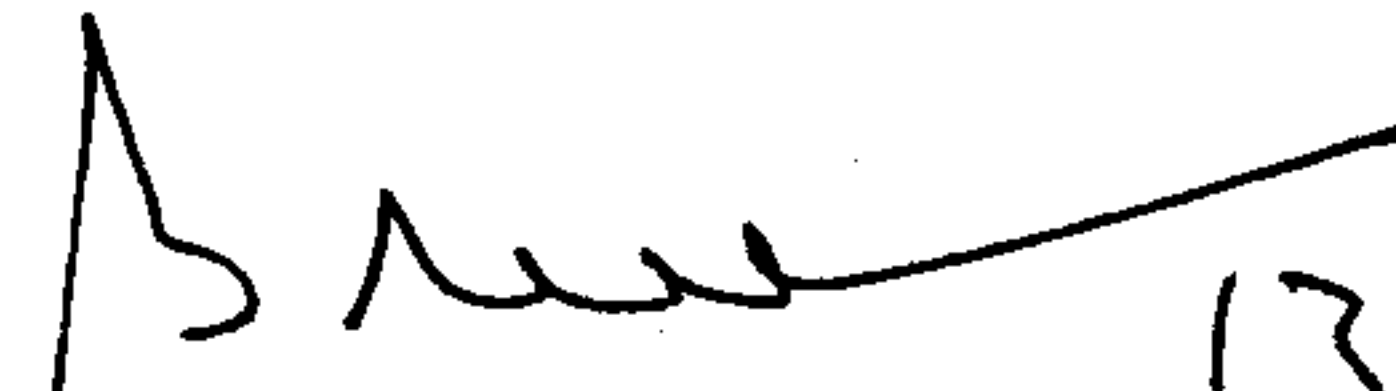
**ORDER**

Learned Advocate Mrs. Dharmistha Raval with Learned Advocate Mr. Yuvraj Thakore present for Applicant.

Heard learned Counsel for Applicant.

For filing further affidavit at request.

List the matter 20.04.2017.

  
 13/4/17  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

Dated this the 13<sup>th</sup> day of April, 2017.